

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 430
TO BE ANSWERED ON 06/12/2023

FUNDS UNDER MGNREGS

430 SHRI M. SHANMUGAM:
SHRI VAIKO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the labourers have not received wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the last 4 months in Tamil Nadu in particular, despite the festival season and if so, the details thereof, State-wise;
- (b) the budget provisions made under the said scheme during each of the last five years and funds disbursed to the respective States;
- (c) whether some funds have been withheld in respect of certain States and if so, the reasons therefor;
- (d) whether budget allocation has been reduced under the said scheme during the year 2023-24; and
- (e) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Fund released to the States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. The details of the pending liabilities for various state UT-wise including Tamil Nadu for wage component under Mahatma Gandhi NREGS as on 29.11.2023 are given at **Annexure-I**. As on 29.11.2023, a total pending liabilities of wage payment in respect of State of Tamil Nadu is an amount of Rs. 261.86 crore.

(b): The details of funds allocation at Budget Estimate stage, Revised Estimate stage and fund released under Mahatma Gandhi NREGS are given below:

(Rs. in crore)			
Year	Budget Estimate	Revised Estimate	Release
2018-19	55,000.00	61,830.09	61,829.55
2019-20	60,000.00	71,001.81	71,687.71
2020-21	61,500.00	1,11,500.00	1,11,170.86
2021-22	73,000.00	98,000.00	98,467.84
2022-23	73,000.00	89,400.00	90,810.99

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2018-19 to 2022-23 are given at **Annexure-II**.

(c): Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government. Rs.5553 crore is the pending liability under wage and material components for State Government of West Bengal.

(d) & (e): Financial allocation of Rs. 60,000 crores has been made for Mahatma Gandhi National Rural Employment Scheme (Mahatma Gandhi NREGS) for the financial year 2023-24 at Budget Estimate (BE) stage. Further, an amount of Rs.10,000 crore has been provided by the Ministry of Finance as an advance from Contingency Fund of India.

Mahatma Gandhi NREGS is a demand-driven wage employment Scheme. Funds release to States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

The Ministry seeks additional funds under Mahatma Gandhi NREGS from the Ministry of Finance as and when required for meeting the demand for work on the ground.

Annexure-I referred in reply to part (a) of Rajya Sabha Unstarred Question No. 430 dated 06.12.2023.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 29.11.2023.		
Sl. No.	States/UTs	Wage liability (Rs. in lakh)
1	Andhra Pradesh	11056.29
2	Arunachal Pradesh	1848.27
3	Assam	9324.32
4	Bihar	6495.58
5	Chhattisgarh	5954.57
6	Goa	22.65
7	Gujarat	66.94
8	Haryana	1759.06
9	Himachal Pradesh	2992.21
10	Jammu and Kashmir	8243.87
11	Jharkhand	508.44
12	Karnataka	17789.54
13	Kerala	5194.67
14	Madhya Pradesh	5390.17
15	Maharashtra	9402.22
16	Manipur	0.00
17	Meghalaya	399.25
18	Mizoram	2784.32
19	Nagaland	1080.42
20	Odisha	6493.54
21	Punjab	332.72
22	Rajasthan	35883.86
23	Sikkim	58.24
24	Tamil Nadu	26185.91
25	Telangana	1098.64
26	Tripura	1770.82
27	Uttar Pradesh	35446.96
28	Uttarakhand	3557.55
29	Andaman & Nicobar	0.00
30	Lakshadweep	0.00
31	Puducherry	202.14
32	Ladakh	716.54
33	Dadra & Nagar Haveli & Daman & Diu	0.00

Annexure-II referred in reply to part (b) of Rajya Sabha Unstarred Question No. 430 dated 06.12.2023.

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2018-19 to 2022-23 (Rs. in lakh)						
S. No	States/UTs	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	657110.67	720472.46	1030509.79	718267.16	798909.30
2	Arunachal Pradesh	19800.64	21020.01	34027.69	45374.43	57757.99
3	Assam	103097.37	168752.49	260233.46	222026.01	205234.84
4	Bihar	281936.01	325093.78	728423.57	540736.96	639528.76
5	Chhattisgarh	289476.07	264031.92	394347.98	389433.98	338355.40
6	Goa	48.83	216.76	356.91	3.81	511.53
7	Gujarat	102449.67	74758.23	147812.01	161524.32	169207.36
8	Haryana	34829.10	33812.58	76355.62	72267.99	37398.62
9	Himachal Pradesh	75090.72	59748.12	94833.37	97575.08	115747.62
10	Jammu and Kashmir	79334.12	118370.31	115231.99	95013.74	105061.12
11	Jharkhand	149989.63	127292.89	342408.42	306382.91	270863.73
12	Karnataka	297813.10	546271.17	550099.46	602807.73	622528.20
13	Kerala	234048.78	352016.95	428677.68	355193.00	381842.70
14	Madhya Pradesh	452909.74	471894.15	908672.51	847908.76	570213.49
15	Maharashtra	194892.31	167066.42	160025.70	205645.71	254973.07
16	Manipur	28698.66	61074.66	130673.85	56310.74	108663.26
17	Meghalaya	78903.38	102443.59	128416.59	112166.07	111691.95
18	Mizoram	39783.58	52507.57	59045.38	54891.55	53871.87
19	Nagaland	19322.98	33044.70	48382.14	56945.51	89744.90
20	Odisha	216328.30	243278.38	521529.26	568015.17	463836.25
21	Punjab	57826.49	74886.26	123913.55	125759.36	118213.27
22	Rajasthan	524471.10	726747.87	892076.25	986774.85	966299.14
23	Sikkim	9586.17	8269.34	11016.55	11241.97	9255.39
24	Tamil Nadu	488286.16	555969.31	878881.54	963813.22	970662.48
25	Telangana	295817.48	222132.13	411121.10	410519.85	298868.14
26	Tripura	43543.49	73113.77	119498.53	98888.29	92203.45
27	Uttar Pradesh	530494.79	601701.90	1201410.42	850956.51	1062900.83
28	Uttarakhand	59004.61	45580.30	88626.63	64203.24	79284.44
29	West Bengal	718525.61	850761.08	1145405.21	750780.15	0.00
30	Andaman and Nicobar Islands	761.93	583.78	485.89	763.16	960.42
31	Lakshadweep	15.97	23.82	0.00	30.05	0.00
32	Puducherry	1461.29	1691.87	2683.69	1307.28	2494.55
33	Ladakh	0.00	0.00	2248.57	5904.39	6893.31
34	Dadra and Nagar Haveli	484.00	0.00	0.00	0.00	161.87
	Daman & Diu	0.00	0.00	0.00		

Note : Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.